IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF L&T HALOL - SHAMLAJI TOLLWAY LIMITED
CIN :U45203TN2008PLC069210
Date of commencement of CIRP: 17th July 2019

LIST OF CREDITORS
Summary as on 06th December 2021

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

List of unsecured financial creditors belonging to any class of creditors
Annexure -2 (NIL)

Amount in Rs.

SI NO	Name of the Creditor	Details of Claim Received		Deatails of Claim Admitted						Amount of Contigent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any
		Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Intrest	Amount Covered by gurantee	Whether Related Party ?	% of Voting Share in COC					
	NIL													